

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-18(ND) 2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.01.2018**

**NAME OF THE COMPANY: Jindal Diamonds Pvt. Ltd. Vs. Aarush Gems
Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: None

For the Respondent: None

ORDER

Notice to the Petitioner through counsel as well as to the Respondent returnable on 18th January, 2018.

-s-d-1

-nan
**(Deepa Krishan)
Member (T)**

-s-d-1

**(Ina Malhotra)
Member (J)**